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other insects spread all over the place. Because of the deplorable condition of these schools, the students who pass out of these schools are not getting admission in the colleges and their number appears to be around 15,000.

in a Women's Protection

Sir, it is high time the Government appoints a small committee to examine the condition of these schools and appropriate measures to improve their condition.

REFERENCE TO THE SPREAD OF MALARIA IN DELHI

श्री शांति त्यागी (उत्तर प्रदेश) : माननीय सभापति जी , मेरे स्पेशल मैंशन का विषय है कि राजधानी दिल्ली में मलेरिया का प्रकोप बढ़ रहा है। वायरल ग्रीर डेंग का प्रकोप बढ़ रहा है । जब दिल्ली की सेहत का यह हाल है तो बरसात के सीजन में देहातों की दशा क्या होगी यह अन्दाजा आसानी से किया जा सकता है।

मान्यवर, बहुत से माननीय सदस्य भी बायरल और मलेरिया की चपेट में ग्रा चके हैं। एक रिपोर्ट के ग्रनसार ग्रव तक दिल्ली में 14 व्यक्तियों की मृत्यु हों चुकी है और 17 हजार व्यक्ति मलेरिया से पीडित हैं। खासतौर से पूर्वी दिल्ली, यमना पार तथा उत्तरी व पश्चिमी दिल्ली के ग्रामीण क्षेत्रों में मलेरिया ग्रौर वायरल बुखार का बहुत जोर है। पुनर्वास कालोनियों में पुरे के पुरे परिवार बुखार में पड़े हैं । इन क्षेत्रों में गंदगी श्रीर बारिश का पानी जमा होने से मच्छर ग्रीर मक्खियों की भरमार है। मच्छर मारने की दवा नहीं छिडकी जा रही है । स्वास्थ्य विभाग ग्रपनी कार्यवाही को बढ़ा चढ़ाकर रिपोर्ट प्रकाशित कर रहा है। माननोय प्रधानमंत्री जी ने बार बार कहा कि है जितना काम किया गया हो उतना ही बताना चम्हिए, ग्रतिशयोक्ति नहीं करनी चाहिए। इसलिए महोदय, मैं भ्रापके माध्यम से सरकार से निवेदन करना चाहता हं कि वह अविलम्ब राजधानी क्षेत्र से ग'दगी हटाने की व्यवस्था करे, बडे पैमाने

छी.र मचर मारने की दवा का छिड़काव भ्रौर मलेरिया पीडित लोगों में मफ्त दवा वितरित करे । धन्यवाद ।

REFERENCE TO THE REPORTED I SORRY PLIGHT OF WOMEN IN A WOMEN'S PROTECTION HOME IN

RAJJASTHAN MISS BHARATPUR. JAYALALITHA (.Tamil, Nadu): Mr. Chairman,' Sir, through you, I wish to draw the attention of the Government of India, in particular, the Ministry of Women's and Social Welfare, to a news item entitled 'Sorry plight of women's home' in the 'Indian Express' dated the 19th August, 1985. ! It graphically describes the inhuman, barbaric and horrifying condition in which the women inmates of a Women Protection Home are forcibly kept in the Mahila Ashrya Garh in Bharatpur. Rajasthan, which is run by the Government. The women inmates are treated worse than animals. They are not provided with even the basic ele-meritary necessities for human existence. They are tortured and beaten by male and female Chowkidars even during pregnancy. They are not even provided with soap to clean themselves. They are given only one saree to wear, and when that single saree is washed and dried, they have nothing with which to cover themselves while that one saree is drying in the sunlight.

In short, this so-called 'Mahila Ashram' is worse than a medieval jail where the women inmates have to starve for everything including water, food, proper clothes and sanitation. They are kept as bonded labourers and tortured and beaten at the slightest

The deplorable horrific conditions in this Women's Home are nothing new. Though it is shocking to hear about them, we are inured to such shocks as such instances are common place in | our country. Probably we would be

[Miss Jayalalitha]

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really shocked if we curie across a Women's Home which is genuinely weL. run and where the inmates are decently treated for a change.

The point to note here is that this matter would never have come to light but for pure chance. A local newspaper published a story about the Women's Home' on July, 15 this year. Justice G. M. Lodha of the Jaipur bench of the Rajasthan High Court happened to Tead this news report. It is our good fortune that Justice Lodha Happens to be a very humane, kind hearted person. Realising that the miserable inmates of the Women's Home could do nothing and had no means to obtain justice for themselves, the humanitarian Justice Lodha decided to treat the local newspaper story as writ petition, and on that basis appointed the Chief Judicial Magistrate of Bharatpur to go into the working of the Women's Home and prepare an inquiry report. After going through the report of the CJM, Justice Lodha admitted the petition and observed that:

"Prima facie" the inquiry report reveals inhuman, barbaric, primitive conditions of the Ashram and the stepmotherly treatment to inmates is heartrendering, nerve-shocking, and makes a mockery of social justice ensured in the Constitution to all citizens and particularly to the weaker, suppressed, oppressed victims in society."

Justice Lodha has given several ad interim directions regarding provision of amenities, better treatment to the inmates, renovation work to be carried out in the Women's Home, etc. While admitting the writ petition, the Justice has issued notice to the Chief Secretary of Rajasthan and the Director of Social Welfare Department. He has also directed that copies of his order be sent to the Chief Secretary; Director ot Social Welfare; the Collector; **CW**«f

Judicial Magistrate. Superintendent oi Police; Social Welfare Officer and Executive Engineers, PWD Department of Bharatpur District.

What I would like to point out is that there is only one such humanitarian Justice Lodha but there must be many more. Women's Homes all over the country are in similar appalling conditions. Here, in the case of the Bharatpur Women's Home it was a sheer accident o fate that Justice Lodha came across such a newspaper report and was concerned enough to act upon it himself and order follow-up action.

There must be hundreds or thousands of other such Women's Homes all over India. We cannot expect that the condition of all such homes will be discovered and remedied in the same way. We have a separate Ministry of Social and Women's Welfare, with a lady as Minister of State with independent charge. Very often we receive tour programmes of this lady Minister. We do not know for what purpose she undertakes these frequent tours.

I suggest that it would be a good thing if the Minister of State for Social and Women's Welfare, undertakes frequent tours of all the States, and conducts a survey of ail such Women's Homes run by Government, and takes necessary steps to implement remedial measures on a war footing, with all speed. It would also be welcome if the Minister discloses the findings of such a survey to Parliament. Thank you.